## Government of West Bengal Judicial Department Block-III, 2<sup>nd</sup> Floor

## Writers' Buildings, Kolkata- 700 001

No: 3285-J/JD/v/3S-41/19

Dated, Kolkata, the 31st October, 2025

## NOTIFICATION

In pursuance of Notification No. 6695-R(JS). Dated: 10.09.2025 of the Hon'ble High Court, Calcutta, the Governor has been pleased to grant the following Officers of the West Bengal Judicial Service the benefit of Super Time Scale of Pay in Level J-7 of Pay Matrix of Rs. 1,99,100- 2,24,100/- w.e.f. the dates a mentioned against each of their names, as per the eligibility criteria and entitlement norms.

| SI No. | Name of the Officer           | Date of granting Super<br>Time Scale of Pay w.e. |
|--------|-------------------------------|--|
| 1.     | Smt. Sudeshna De (Chatterjee) | 31.08.2022                                       |
| 2.     | Sri Bimal Kanti Bera          | 31.08.2022                                       |
| 3.     | Sri Subrata Chandra Polle     | 31.08.2022                                       |
| 4.     | Dr. Durga Khaitan             | 01.01.2023                                       |
| 5.     | Sri Raju Mukherjee            | 01.01.2023                                       |
| 6.     | Sri Bhaskar Bhattacharjee     | 01.02.2023                                       |
| 7.     | Sri Arun Kiran Bandyopadhyay  | 01.02.2023                                       |
| 8.     | Sri Subhayu Banerjee          | 01.06.2023                                       |
| 9.     | Sri Subhankar Sen             | 01.08.2023                                       |
| 10.    | Sri Sujay Sengupta            | 01.02.2024                                       |
| 11.    | Sri Gopal Kumar Dalmia        | 10.05.2024                                       |
| 12.    | Sri Priyabrata Datta          | 10.05.2024                                       |
| 13.    | Smt. Sujata Kharga            | 10.05.2024                                       |
| 14.    | Sri Partha Pratim Chakravorty | 10.05.2024                                       |
| 15.    | Sri Manojyoti Bhattacharyya   | 10.05.2024                                       |
| 16.    | Sri Bibhuti Khesong           | 10.05.2024                                       |
| 17.    | Sri Sanjoy Kumar Das          | 10.05.2024                                       |
| 18.    | Sri Kallol Chattopadhyay      | 10.05.2024                                       |
| 19.    | Smt. Arti Sharma Roy          | 10.05.2024                                       |
| 20     | Sri Sudhir Kumar              | 01.12.2024                                       |
| 21.    | Sri Manas Basu                | 01.01.2025                                       |
| 22.    | Sri Jimut Bahan Biswas        | 14.02.2025                                       |

By order of the Governor
Sd/(Siddhartha Kanjilal)
Principal Secretary
Judicial Department
Government of West Bengal

No: 3285/1(1)-J Date: 31.10.2025

Copy forward for information & necessary action to the Registrar General, Hon'ble High Court, Calcutta, w.r.t Hon'ble Court's Letter No.5898-A Dated: 10.09.2025.

Sd/-

Principal Secretary
Judicial Department
Government of West Bengal

Date: 31.10.2025

No: 3285/2(9)-J

Copy forward for information & necessary action to the:

- 1. Principal Accountant General (A& E), West Bengal, Treasury Buildings, Kolkata-700 001.
  - 2. Secretary to the Government of West Bengal, Finance Department, Nabanna, Howrah.
  - 3. District Judge,.....
  - 4. Treasury Officer,.....
  - 5. Chief Judge,.....
  - 6. Office of the .....
  - 7. O.S.D to the Hon'ble M.I.C of this Deptt.
  - 8. Judicial Service Cell.
  - 9. Guard File.

Sd/-